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(2015) 05 DRAT CK 0014

Debts Recovery Appellate Tribunal, Delhi

Case No: Appeal Nos. 118, 119 Of 2015

Tech Mahindra Ltd. APPELLANT

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State Bank Of India And Ors. RESPONDENT

Date of Decision: May 13, 2015

Acts Referred:

• Recovery Of Debts Due To Banks And Financial Institutions Act, 1993 - Section 25, 26,

27

Citation: (2016) 1 BC(DRAT) 129

Hon'ble Judges: Ranjit Singh, J

Bench: Single Bench

Advocate: Mayank Bughani, Neha Khandpal

Final Decision: Dismissed

Judgement